

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

25. M.A. 4082/2019
M.A. 4081/2019
IN
C.P. 4526/2019

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.02.2020**

NAME OF THE PARTIES:- Manoj Chaturvedi & Ors.

V/s

Indian Motion Pictures Producers Association & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Counsel for the both sides are present.

At request, list this matter on 18.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

